NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: MARG LTD +3

NAME OF THE RESPONDENT(S)

: KARAIKAL PORT PVT LTD + 8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1, M.S. KRISHNAN SEM OF Coursel S. INDUMATHIRAVI

N. SHARMILA

Coursel for 8th Respondent

2. RAJENDRAN RACHAVAN

3. N. P. Vojay Kner R- Product RAZ

4. SHONA MALUE Y A. ASLE BASHA

5. DEVESHWAAR) ForM/a Shirassumer 2

Consel For Report P. P. Consel For Report

Counted for Rr to R5 A. A.

Counsel for Karnital port J.L

ORDER

Counsel for petitioner present. Counsels representing all the respondents are present. Counsel for petitioner stated that the petitioners are negotiating with the respondents for settling the issue. At request of both the sides, the matter is adjourned. Put up on 18.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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